COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 362 OF 2017

Dated: 9th August, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Federation of Karnataka Chamber of Commerce and Appellant(s)

Industry (FKCCI)

Vs.

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Mr. Harshita Bhatnagar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Neha Garg

Mr. Ashwin Ramanathan for R.1

Ms. Shahbaaz Husain Mr. F. Khan for R.2

ORDER

List the matter on <u>11.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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